

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 180 /2015
OA No. 1224/2013**

This the 20th day of January, 2016

**Hon'ble Shri A.K. Bhardwaj, Member (J)
Hon'ble Shri K.N. Shrivastava, Member(A)**

B.S. Nehra,
s/o Sh. S.S. Nehra
working as Pilot in Directorate of Civil Aviation,
New Delhi.
r/o D-1/152, Satya Marg,
Chankypuri, New Delhi

... Applicant

(By Advocate: Mr. Yogesh Sharma).

VERSUS

1. Sh. Ashok Gajapathi
Secretary,
Ministry of Civial Aviation,
Govt. of India, Rajiv Gandhi Bawan,
New Delhi

2. Ms. Pooja Jindal
Director General of Civil Aviation
Technical Centre, Govt. of India,
Rajiv Gandhi Bhawan, New Delhi
..... Respondents.

(By Advocate: Mr. Rajeev Sharma)

ORDER (ORAL)

By Hon'ble Shri A.K. Bhardwaj, Member (J):

Learned counsel for the parties submitted that the order dated 23.07.2013 passed by this Tribunal in OA No. 1224/2013 has been complied with.

In view of the stand taken by learned counsel for the parties, CP stands closed and disposed of. Notices issued to the respondents are discharged.

(K.N. Shrivastava)
Member (A)

(A.K. Bhardwaj)
Member (J)

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